

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/145(KB)2023
IA(I.B.C)/277(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SUMEET INFRACON PRIVATE LIMITED VS SAUMYA MINING LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conference/physically)

Mr. Rohit Das, Adv.] For the Corporate Debtor

Ms. Kishwar Rahman, Adv.]

Ms. Divya J. Tekriwal, Adv.]

Mr. S.B. Dasgupta, Adv.] For the Financial Creditor.

ORDER

1. Ld. Counsel for the parties present.
2. An IA has been filed by the Ld. Counsel on behalf of the Financial Creditor for placing on record the certain additional documents.
3. Ld. Counsel appearing for the Corporate Debtor seeks one week's time to file reply-affidavit to the extent of dealing with these documents.
4. Post this matter thereafter for hearing on **14.03.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)